

# THE HIGH COURT OF MANIPUR AT IMPHAL

## NOTICE INVITING SEALED RATE QUOTATIONS

Imphal, the 8<sup>th</sup> April, 2021

No. HCM/C-64/98-A&E/II/ : Tender in prescribed format  
dully filled and sealed rate quotation addressed to the undersigned are invited from  
the reputed firms for supply of original mentioned Printer Cartridges/Toner:- **HP-88A,  
HP-12A, Canon-925, Canon 103/303/703, Canon-326, Canon-328, Canon-337,  
Canon Colour Toner (NPG 67 Black, Cyan, Yellow, Magenta), Canon Colour  
Cartridge (054 Black, Cyan, Magenta, Yellow), Epson L805 Ink (6 Colours/Set),  
Ricoh Toner-1230D/2501S, Ricoh MP-2014S/2014HS, Gestetner-Ink(CPI-  
10&DX-2430), Gestetner-Copy Master (CPI-10&DX-2430), Ricoh Colour Ink,  
Samsung Pro Xpress (MLT-D203S)** to this Registry. The quotation papers shall be  
received by this Registry upto 11.00 a.m. of the **24<sup>th</sup> April, 2021** and sealed quotation  
papers shall be opened on the same day at 1.00 p.m. in the presence of the  
quotationist(s), if any. The rates should be quoted clearly inclusive of all other charges  
like GSTs etc.

The quality, name of the brands and company's prescribed warranty period  
shall be mentioned clearly along with the audited balance sheet for the last 3 years  
and the authorised dealer certificate upto date.

Right to accept any offer and reject the lowest rates or all the quotation papers  
received is reserved without assigning any reason thereof.

The firm shall have local outlet/shop at Imphal. Furnishing of its particulars viz.  
name, address, phone number etc. are mandatory.

Tender documents indicating full details may be collected from the office of the  
undersigned on any working day between 10.00 a.m. to 3.00 p.m. upto 19<sup>th</sup> April, 2021.

Sd/-  
**( PH. JAPAN SINGH )**  
I/C REGISTRAR (ADMN./PM&P)  
HIGH COURT OF MANIPUR

Endt. No. HCM/C-46/98-A&E/III/ 88218-22 Imphal, the 8<sup>th</sup> April, 2021

Copy to :

1. The Private Secretary to Registrar General, High Court of Manipur.
2. The System Analyst, High Court of Manipur.  
- for uploading the same in the official website of this Registry.
3. The Editor  
(i) The Huiyen Lanpao (Manipur)  
(ii) The Sangai Express (English)  
- For publication of the above notice in the newspaper within 8 cm x 2 cols for one  
day and submit the bill in triplicate copies for early payment.
4. Notice Board/Order Book/Guard File.
5. The Concerned File.

  
I/C REGISTRAR (ADMN./PM&P)  
HIGH COURT OF MANIPUR